

**COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS**

**FIRST TO SIXTY-EIGHTH REPORTS  
(ENGLISH VERSION)**



**सत्यमेव जयते**

**EIGHTH LOK SABHA**

**Legislative Branch-II**

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

**(Eighth Lok Sabha)**

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**THIRTIETH REPORT**

**(Presented on 12-3-1987)**

1. The Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Thirtieth Report.

2. The Committee met on 9 March 1987 for classification and allocation of time for discussion of Bills (*vide* Appendix) under clauses (b) and (c) of rule 294(1) of the Rules of Procedure.

*Classification and allocation of time to Bills*

3. The Committee considered classification and allocation of time to six Bills specified in Appendix.

4. After considering all aspects of the Bills, the Committee recommend that all the Bills referred to in the Appendix be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

*Recommendations*

5. The Committee recommend that the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House.

NEW DELHI;

9 March 1987  
18 Phalgun 1908 (Saka).

M. THAMBI DURAI,  
Chairman,  
Committee on Private Members'  
Bills and Resolutions.

[P.T.O.]

## APPENDIX

Sl. No.	Name of the Bill and the member-in-charge	Bill No.	Category recommended	Time recommended
1	2	3	4	5
1.]	The Foreigners (Amendment) Bill, 1986 (Amendment of section 9) by Shri Syed Shahabuddin.	106 of 1986	B	2 Hours
2.]	The Registration (Amendment) Bill, 1986 (Amendment of section 2, etc.) by Shri Ramashray Prasad Singh.	125 of 1986	B	2 Hours
3.	The Indian Penal Code (Amendment) Bill, 1986 (Insertion of new section 309A) by Shri V. Sobhanadreeswara Rao.	138 of 1986	B	2 Hours
4.	The Cinematograph Films (Distribution) Bill, 1986 by Shri K. Ramamurthy.	140 of 1986	B	2 Hours
5.	The Citizens Welfare Bill, 1987 by Shri G.S. Basavaraju.	1 of 1987	B	2 Hours
6.]	The Indian Penal Code (Amendment) Bill, 1987 (Insertion of new Chapter VB) by Shri K. Ramamurthy.	2 of 1987	B	2 Hours